



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.09.2026

NOTICE

Please take notice that the following matters with the next date of hearing i.e. **01.10.2026** in the Court – IV will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1835 of 2026	Wellfin Corporation and Madhav Solar Pvt. Ltd. Vs. Bhavan Trivedi Erstwhile Resolution Professional of Button Industries Private Ltd. & Ors. With	Tirth Nayak	
2.	Comp. App. (AT) (Ins) No. 1852 of 2026	The Committee of Creditors of Button Industries Pvt. Ltd. Through Its Sole Member Neurich Nutrifoods Limited Vs. Wellfin Corporation & Ors. With	Honey Satpal	
3.	Comp. App. (AT) (Ins) No. 1853 of 2026	Bhavan Trivedi Erstwhile Resolution Professional of Button Industries Pvt. Ltd. Vs. Income Tax Department & Ors.	Aman	

4.	Comp. App. (AT) (Ins) No. 1858 of 2026	Sunil Madhavdas Ahuja & Ors. Vs. Jayesh Sanghrajka & Ors.	Shreeyash U. Lalit	Abhishek Anand Palak Kalra Arpit Dwivedi Sakshi Kapoor – for RP Sagar Bansal Vishnu -R2 Vijay Nair Diwakar Maheshwari
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By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar